

Name of Project	Districts benefited	Area benefited	Updated cost	Status of appraisal
Raising Meja Dam (On-going)	Allahabad Mirzapur	47,960	4984	Considered by Advisory committee in 3/86. The State Government is required to obtain clearance from Ministry of Environment and Forests.
Increasing capacity of Zamania pump canal (On-going)	Gazipur	31,821	3981.2	Considered by Advisory committee in 4/92. The State Government is required to obtain clearance from Ministry of Environment and Forests.
Bewar Feeder Project (On-going)	Etah	9,800	2791	—do—
Bansagar canal (On-going)	Allahabad Mirzapur	1,50,132	33019	Considered by the Advisory committee in 7/90. The State Government is required to obtain clearance from the Ministry of Environment and Forests and concurrence of State Government of Bihar.
Rajghat Canal Project (On-going)	Jhansi Lalitpur	1,09,050	7828	State Government has to analyse cropping pattern, cost aspects and obtain clearance from Ministry of Environment & Forests.
Providing Kharif channels in Krishna Doab (On-going)	Mecrut Muzaffarnagar	8,500	1644	State Government is required to send compliance to the observations of Central Water Commission on irrigation, canal design, construction machinery, cost aspects and clearance from Ministry of Environment and Forests.
Lining of Channels in Bundelkhand and Bhagalkhand region.	Allahabad, Mirzapur, Varanasi, Jhansi, Lalitpur, Banda.	24,480	4807	State Government is required to send compliance to the observations of central Water Commission on irrigation, canal design, construction, machinery, cost aspects and clearance from Ministry of Environment and Forests.

Erosion of River Brahmaputra in Assam

4026. SHRI TARA CHAND MAJUMDAR : Will the Minister of ATER RESOURCES be pleased to state:

(a) whether Government have received a proposal protection of Mukalmua and Howlighat from the erosion of River Brahmaputra; Nalbari District. Assam at a cost of Rs. 17.83 crores;

(b) if so, at what stage the project is pending; and

(c) the time required for its execution?

THE MINISTER OF WATER RESOURCES (SHRI V.C. SHUKLA): (a) and (b) Yes, Sir. After examination, a modified proposal costing Rs. 14.33 crores has been approved and sent to Assam Government for execution.

Previously Unstarred Question 2771, transferred from 10th December, 1992.

(c) The time required for execution depends upon the priority and funds to be made available by the Assam Government. Training Centres for SC/ST to Prepare-for Civil Services *4027. SHRI MOHINDER SINGH KALYAN: Will the Minister of WELFARE be pleased to state:

(a) whether there is any scheme or Government propose to introduce such scheme to set up training centres in big cities and district headquarters for providing coaching to Scheduled Caste and Scheduled Tribe and other Backward candidates for preparing for I.A.S. and I.P.S. examination;

(b) if so, the details thereof; and

(c) whether Government propose to set up more coaching centres for the benefit of SC & ST candidates in other places too?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) reexamination training Centres for preparing Scheduled Caste and Scheduled Tribe candidates for Civil Services Examination have been set up in various parts of the country under the Centrally Sponsored Coaching & Allied Scheme.

(b) Details of the Scheme are given in the Statement. (See below.)

(c) The same will be considered as and then the proposals are received.

COACHING AND ALLIED SCHEME FOR SCHEDULED CASTES AND SCHEDULED TRIBES

25 Pre-examination training Centres for preparing SC/ST candidates for the Civil Services Examination have been set up in various parts of the country. These centres are run either by the State Governments or the Universities. Financial assistance is provided to the State Government on matching grant basis (50:50) and in the case of Universities grant-in-aid is given to them on 100% basis provided infrastructure facilities like classrooms, hostel accommodation library facilities, etc. are made available by the Universities. In addition to this private institution a of repute viz. Rau's IAS Study Circle, New Delhi has also been entrusted with the work of providing coaching facilities to the SC/ST candidates for Civil Services Examination, like IAS, IPS etc. on contract basis.

PATTERN OF THE SCHEME: Under the scheme coaching is provided to the SC/ST candidates free of cost and no fees is charged from them. Hostel accommodation is also provided wherever such facilities are available. The mess charges are paid at the rate of Rs. 400/- p.m. per candidate depending upon the location of the centre and stipend at the rate of Rs. 100/- per month for other candidates. The candidates are also provided with Library facilities, and reading material

@Previously Unstarred Question 2771 transferred from 10th December, 1992.

etc. The teachers are paid remuneration at the rate of Rs. 250/- per hour per lecture.

ELIGIBILITY CONDITIONS: Merit is the main criterion for selection of SC/ ST candidates for coaching. The candidates are selected on the basis of the marks obtain in the University examination, written test and interviews.

INCOME CEILING: The SC/ST whose parents 'or guardians' total income from all sources, including the income of the candidates, does not exceed Rs. 24,000/- annually, will be eligible for admission in the pre-examinations training centres.

COACHING FOR SECOND TIME: The candidates who had earlier received coaching once in a particular course under this scheme and failed to compete in the examination are, however, allowed the benefits of coaching for the Second time.

SC Notification on Job Quota

*4028. DR. ISHWAR CHANDRA GUPTA: Will the Minister of WELFARE be pleased to state:

(a) whether Government have gone through the judgement of Supreme Court regarding job quota;

(b) whether it is a fact that the judges have held categorically that there cannot be any reservations in promotions;

(c) if so, the details of directions proposed to be issued for implementation of the judgement; and

(d) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) to (d) The matter is under examination.

New Scheme for Security of SC/ST and Minorities

4029. SHRI BISHAMBHAR NATH PANDE: Will the Minister of WELFARE be pleased to state: